

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE

BUDGAM

ORDER

In compliance to the directions passed by Hon'ble High Court dt 17.04.2020 bearing No 1579/GS , Ms Tabassum , Ld Civil Judge Jr Division Budgam with mobile no 7889835567 and Mr Aadil Mushtaq, Ld Civil Judge Jr Division Magam with mobile no 9419406579 are nominated for receipt and redressal of complaints regarding VC. Mr. Iqbal System Officer with mobile no. 9906047884 shall provide logistic support and notify the arrangement on the District Court Website.

Sd/-

Principal District & Sessions
Judge Budgam

Dated 17.04.2020

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE

BUDGAM

ORDER

In compliance to the directions passed by Hon'ble High Court dt 17.04.2020 vide No 1579/GS , Mr Javaid Mohammad Hubbi Advocate having Watts App enabled mobile no 9419006568 with email Id jmhubi@gmail.com is hereby nominated as Amicus Curie in cases where the litigants are not in a position to approach the court through Video Conference. This arrangement shall remain in place till the time lock down continues. Mr. Iqbal System Officer shall notify the arrangement on the District Court Website.

Sd/-

Principal District &
Sessions Judge Budgam

Dated 17.04.2020

